

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1444
ANSWERED ON:04.03.2015
CGEWHO
Reddy Shri Ch. Malla

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a): the number of projects completed and possession given by the Central Government Employees Housing Organization (CGEWHO) since its inception ;
- (b): whether there is any time limit fixed for calculating the cost of a project after giving possession to the beneficiaries;
- (c): If so, the details thereof;
- (d): whether the CGEWHO's Kendriya Vihar-II Noida project has been completed and flats handed over to the beneficiaries;
- (e) whether the cost analysis of the Kendriya Vihar-II Noida project has been completed;
- (f): if not, the reasons therefor; and (g): the time by which its cost analysis will be completed?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI BABUL SUPRIYO)

- (a): 32 Projects consisting of 13924 number of dwelling units (DUs) have been completed since inception. Out of which, physical possession of 13213 DUs have been handed over to the respective beneficiaries.
- (b): No, Madam.
- (c): Does not arise.
- (d): Yes, Madam.
- (e) to (g): No, Madam. The cost analysis (final cost) of the project is arrived at after completion of all the activities pertaining to the project including transfer of title deed to the beneficiaries, handing over of common facilities to the elected Apartment Owners Association, winding up all activities at the project and settlement of all disputes (if any) in any Court of Law with regard to the project. Out of total 2276 title deeds in this project, 2155 have been registered and three court cases are subjudiced before Courts of Law.